

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 83 of 2020

IN THE MATTER OF:

Shubha Sharma **...Appellant**

Versus

Mansi Brar Fernandes **...Respondent**

Present:

**For Appellant: Mr. Arun Kathpalia, Mr. Manmeet Singh,
Mr. Anuragh Robin Frey and
Mr. Abhilasha Khanna, Advocates**

**Respondent: Mr. Manish Sukhani and Mr. Zeeshan Diwan,
Advocate for IRP.
Mr. Sunil Fernades, Advocate for R-1(Financial Creditor)
Mr. Prastut Dalvi, Advocate.**

O R D E R
(Virtual Mode)

11.08.2020 Heard the Learned Counsel for the Parties at length.

Judgment Reserved.

Parties may file their Written Submissions, not more than five pages within five days.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[V.P. Singh]
Member (Technical)

Basant B./kam. /